

NOT SETTLED (12.03.2022)

NEW INDIA ASSURANCE CO. LTD.

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|--------------|--------------------------------|--|-----------------------------|
| 1. | FMAT 3024/2003 | Sumati Debnath Vs. Divisional Manager, New India Assurance Co. Ltd. | Krishanu Banik |
| 2. | FMA 434/2011 | Alauddin @ Alai Seikh Vs. . New India Assurance Co. Ltd. & Anr. | Jayanta Kr. Mondal |
| 3. | FMA 1154/2013 | Subrata Banerjee Vs. . New India Assurance Co. Ltd. & Anr. | Jayanta Kr. Mondal |
| 4. | FMA 1107/2021 | Mandira Ghosal & Ors. Vs. New India Assurance Co. Ltd. & Anr. | Subhankar Mondal |
| 5. | FMAT(MV)68/2022 | New India Assurance Co. Ltd. Vs. Parameswar Mahata & Anr. | Parimal Kumar Pahari |
| 6. | FMA 439/2012 | New India Assurance Co Ltd. Vs. Sundari Mahato & Anr. | K K Das |
| 7. | FMA 633/2012 | The New India Assurance Co. Ltd. Vs. Ajija Chowdhury & Ors. | K K Das |
| 8. | FMAT 647/2021 | Surabi Singh & Ors. Vs. New India Assurance Co. Ltd. & Anr. | Subhankar Mondal |
| 9. | FMAT 835/2019 | Chunchun Roy(Devi) & Ors. Vs. New India Assurance Co. Ltd. & Anr. | Sk. Abu Abbasuddin |
| 10. | FMA 650/2005 | Manjari Ghosh & Ors. Vs. New India Assurance Co. Ltd. | Krishanu Banik |
| 11. | FMAT 1512/2013 | Mintu Som Vs. New India Assurance Co. Ltd. & Anr. | Krishanu Banik |
| 12. | FMAT 1756/2009 | Nutabal Rang & Ors. Vs. New India Assurance Co. Ltd. & Anr. | Jayanta Mondal |
| 13. | FMAT 824/2010 | Jiran Bewa & Ors. Vs. New India Assurance Co. Ltd. & Ors. | Saidur Rahaman |
| 14. | FMAT 489/2021 FMA 1202/2021 | Mukta Dasgupta Vs. New India Assurance Co. Ltd. & Anr. | Saidur Rahaman |
| 15. | FMA 982/2009 | Hanu Oran Vs. New India Assurance Co. Ltd. & Anr. | Krishanu Banik |
| 16. | FMA 1184/2008 | Jaya Das & Ors. Vs. New India Assurance Co. Ltd& Anr. | Krishanu Banik |
| 17. | FMA 147/2011 | Ataur Rahaman Vs. New India Assurance Co. Ltd & Ors. | Krishanu Banik |
| 18. | FMA 1317/2016 | Paresh Chandra Bera @ Paresh Ch. Bera Vs. N New India Assurance Co. Ltd & Anr. | Krishanu Banik |
| 19. | FMA 938/2005 | Kamli Devi & Ors. Vs. New India Assurance Co. Ltd | Krishanu Banik |
| 20. | FMA 710/2013 | New India Assurance Co. Ltd Vs. Smt. Kaushalya Devi & Ors. | Parimal Kr. Pahari |
| 21. | FMA 621/2009 | Ranjit Malik & Anr. Vs. New India Assurance Co. Ltd & Anr. | Krishanu Banik |
| 22. | FMA 236/2010 | Arup Bag Vs. New India Assurance Co. Ltd & Anr. | Krishanu Banik |
| 23. | FMA 176/2012 | New India Assurance Co. Ltd. Vs. Bulbuli Kaur & Ors. | Rajesh Singh |
| 24. | FMAT 1577/2009 | New India Assurance Co. Ltd. Vs. Rafiya Bewa & Ors. | K K Das |

ICICI LOMBARD GENERAL INSURANCE CO. LTD.

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|--------------|--------------------|---|-----------------------------|
| 1. | FMA 213/2021 | ICICI Lombard General Insurance Co. Ltd. Vs. Anjali Pal & Ors. | Parimal Kumar Pahari |
| 2. | FMA 2629/2016 | ICICI Lombard General Insurance Co. Ltd. Vs. Abhinaba Sinha @ Singha & Anr. | Parimal Kumar Pahari |

NATIONAL INSURANCE CO. LTD.

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|--------------|---------------------------------|---|-----------------------------|
| 1. | FMA 585/2004 | National Insurance Co. Ltd. Vs. Binapani Mondal | Sushil Kumar Das |
| 2. | FMAT 1193/2014 FMA 136/2021 | Harun Rashid & Ors. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 3. | FMA 460/2007 | National Insurance Co. Ltd. Vs. Abdur Rashid | Rajesh Singh |
| 4. | FMAT 468/2012 | Smt. Konika Purkait & Anr. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 5. | FMAT 1232/2018 FMA 226/2021 | Swapan Rana Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 6. | FMAT 232/2015 | Kalpna Chatterjee & Ors. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 7. | FMAT 98/2010 | Falguni @ Faguni Devi Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 8. | FMA 850/2012 | Ashadebi Paul & Anr. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 9. | FMA 4456/2016 | National Insurance Co. Ltd. Vs. Md. Hasimuddin & Ors. | Afroze Alam |
| 10. | FMAT 63/2014 | Manju Malakar & Ors. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 11. | FMA 1068/2015 | Anita Singh & Anr. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 12. | FMA 3914/2014 | Sayara Bibi & Ors. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 13. | FMA 847/2012 | National Insurance Co. Ltd. Vs. Tanusri Basak & Ors. | Sanjay Paul |
| 14. | FMAT 395/2015 | Sheela Kuiti & Ors. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 15. | FMA 1775/2015 | Sahasrangshu Das @ Sahasmanshu Das & Ors. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 16. | FMAT 1122/2018 FMA 1138/2021 | National Insurance Co. Ltd. Vs. Gita Rani & Anr. | Rajesh Singh |
| 17. | FMAT 1346/2010 | Joydip Ghosh Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 18. | FMAT 836/2014 | Rekha Mondal & Anr. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 19. | FMA 553/2011 | Smt Sumitra Mahato & Anr. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 20. | FMA 543/2014 | Sri Ram Chandra Manish Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 21. | FMA 24/2015 | Abhrajit Roy Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 22. | FMAT 1037/2010 | Anowara Begum & Anr. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 23. | FMA 233/2011 | Abdul Mannan Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 24. | FMAT 467/2018 FMA 923/2021 | National Insurance Co. Ltd. Vs. Anando Kumar Biswas & Anr. | Sanjay Paul |
| 25. | FMAT 1056/2011 | Dilip Kumar Das @ Kalo Das Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 26. | FMAT 1296/2009 | National Insurance Co. Ltd. Vs. Krishna @ Krishna Pada Chowdhury & Ors. | Parimal Kumar Pahari |
| 27. | FMA 469/2011 | Chunnalal @ Chunnal Balmiki Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 28. | FMAT 837/2012 | Rabindra Nath Maiti Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 29. | FMAT 870/2010 | Md. @ Mohahammad Sofi @ Shafi Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 30. | FMA 463/2011 | Salam Sk. (Minor) Represented By Fakiran Nadap Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 31. | FMA 1583/2008 | National Insurance Co. Ltd. Vs. Hasna Banu & Ors. | M P Chakraborty |
| 32. | FMAT 846/2012 | Shyamapada Kuilya Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |

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| 33. | F.M.A 238/2012 | Sumona Mondal Vs. National Insurance Co. Ltd. & anr. | Krishanu Banik |
| 34. | FMA 2473/ 2005 | National Insurance Co. Ltd. Vs Gita Jana | Deb Narayan Roy |
| 35. | FMAT 1845/2002 | Sandhya Sutradhar & Ors. Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 36. | FMAT 104/2008 | Alkuma Bibi & Ors. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 37. | FMA 935/2011 | Minor Goutam Pradhan Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 38. | FMA 1340/2008 | Sarwan @ Sarban Kumar Roy Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 39. | FMA 1576/2008 | Amal Kumar Ghosh Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 40. | FMA 791/2007 | National Insurance Co. Ltd. Vs. Arati Samanta | Abhijit Gangopadhyay |
| 41. | FMAT 160/2002 | Debjani Mallick Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 42. | FMA 249/2010 | Kanai Ghosh Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 43. | FMAT 2698/2003 | Chitta Rajnaj Das Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 44. | FMA 2650/2007 | Aloke Sarkar Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 45. | FMAT 1559/2013 | Chotti Begam & Ors. Vs. National Insurance Co. Ltd. & Anr. | Jayanta Mondal |
| 46. | FMAT 394/2021 | Pratima Adhikary & Anr. Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 47. | FMAT 392/2021 | Rekha Rani Samanta & Anr. Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 48. | FMAT 360/2021 | Tapasi Bera & Anr. Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 49. | FMAT 765/2021 | Bimal Chandra Das Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 50. | FMA 1271/2021 | Santoshi Jana & Ors. Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 51. | FMAT 809/2021 | Sakuntala Maity & Ors. Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 52. | FMAT 766/2021 | Sulekha Singh & Anr. Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 53. | FMAT 754/2021 | Karnadhar Mondal Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 54. | FMAT 655/2021 | National Insurance Co. Ltd. Vs. Ganga Mallik & Ors. | Rajesh Singh |
| 55. | FMAT 298/2019 | Siddheswar Mondal & Anr. Vs. National Insurance Co. Ltd. & Anr. | Muktokesh Das |
| 56. | FMAT (MV)43/2022 | Tandrani Das & Anr. Vs. National Insurance Co. Ltd. & Anr. | Jayanta Banerjee |
| 57. | FMA 1351/2021 | National Insurance Co. Ltd. Vs. Aparna Karmakar & Ors. | Afroz Alam |
| 58. | FMAT 1030/2017 FMA 1357/2018 | National Insurance Co. Ltd. Vs. Debasri Manna & Ors. | Sanjay Pal |
| 59. | FMAT 42/2017 FMA 658/2021 | National Insurance Co. Ltd. Vs. Smt. Ruma Bauri & Anr. | K K Das |
| 60. | FMAT 270/2014 FMA 1779/2014 | National Insurance Co. Ltd. Vs. Bapi Manna & Anr. | Parimal Kumar Pahari |
| 61. | FMAT 979/2014 | Smt. Anna Ojha & Anr. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 62. | FMA 914/2013 | Bijoli Das & Anr. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 63. | FMAT 859/2012 | Smt. Barnali Sahani & Anr. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 64. | FMA 1042/2015 | Meher Ali Pakhira & Ors. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 65. | FMA 458/2013 | Supriya Maity & Ors. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 66. | FMA 763/2013 | Nemai Adhikary Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 67. | FMA 374/2006 | Ashis Mukherjee Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 68. | FMA 764/2011 | Rita Choudhury & Ors. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |

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| 69. | FMA 842/2019 | National Insurance Co. Ltd. Vs. Sulekha Pramanik & Anr. | K K Das |
| 70. | FMA 2420/2014 | National Insurance CO. Ltd. Vs. Prabhat Mondal @ Prabhat Kumar Mondal & Anr. | Parimal Kr. Pahari |
| 71. | FMAT 1477/2011 | Chapala Biswas & Ors. Vs. National insurance Co. Ltd. | Saidur Rahaman |
| 72. | FMAT 1636/2005 | Darshan Kaur & Ors. Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 73. | FMA 1482/2017 | Goutam Ghosh Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 74. | FMA 158/2010 | Khatirul Islam @ Sk. Vs. National Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 75. | FMAT 3550/2005 | Jhalo Rabidas Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 76. | FMA 193/2002 | Jadupati Sahani Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 77. | FMA 56/2003 | Khairulnisa Bibi & Ors. Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 78. | FMA 34/2001 | Kalpna Ghosh Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 79. | FMA 323/2009 | Smt. Sampa Sen & Ors. Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 80. | FMA 96/2003 | Monorama Routh Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 81. | FMAT 777/2011 | Laxmi Debnath Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 82. | FMAT 2879/2006 | Nasiruddin Ansari Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 83. | FMA 504/2004 | Rita Jaiswal & Ors. Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 84. | FMA 1678/2003 | Nishit Kumar Powali Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 85. | FMAT 847/2006 | Laxmi Sil & Anr. Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 86. | FMAT 688/2006 | Jayuddin Sk. Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 87. | FMA 578/2007 | Laxmi Halder & Ors. Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 88. | FMA 970/2009 | Lokman Ali Vs. National Insurance Co. Ltd. & Anr. | Krishanu Banik |
| 89. | FMA 900/2004 | Ajoy Kumar Mohanty Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 90. | FMAT 4369/2006 | Nabiya Layek Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 91. | FMAT 3817/2001 | Smt. Shibu Rani Jash Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 92. | FMA 2505/2005 | Hamida Khatun & Ors. Vs. National Insurance Company Ltd. | Krishanu Banik |
| 93. | FMA 2504/2005 | Md. Samsul Haque @ Md. Samsuhul Vs. National Insurance Company Ltd. | Krishanu Banik |
| 94. | FMAT (MV) 78/2022 | Sukhmani Saren & Ors. Vs. National Insurance Company Ltd. & Ors. | Krishanu Banik |
| 95. | FMA 485/2014 | Piriska Kujur @ Oraon & Ors. Vs. National Insurance Company Ltd. & Anr. | Saidur Rahaman |
| 96. | FMAT 1227/2016 | National Insurance Co. Ltd. Vs. Shamim Aktar @ Sarkar & Anr. | Saibalendu Bhowmick |
| 97. | FMA 824/2018 | Ravi Jaiswal & Anr. Vs. National Insurance Co. Ltd. & Anr. | Saidur Rahaman |
| 98. | FMAT 158/2016 | Bikash Ghosh Vs. National Insurance Co. Ltd. & Anr. | Saidur Rahaman |
| 99. | FMAT 1009/2015 FMA 3860/2016 | National Insurance Co. Ltd. Vs. Shikha Kundu (Mondal) & Ors. | Saibalendu Bhowmick |
| 100. | FMAT 553/2014 FMAT 330/2014 | Suhana Begum & Ors. Vs. Firoj Sekh & Ors. National Insurance Co. Ltd. Vs. Suhana Begum & Ors. | Muktokesh Das Arabindo Kundu |
| 101. | FMAT 813/2021 | Sampa Ghosh Vs. National Insurance Co. Ltd. & Anr. | Muktokesh Das |
| 102. | FMAT 1547/2012 | National Insurance Co. Ltd. Vs. Suchitra Mondal & Ors. | Arabindo Kundu |

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| 103. | FMAT(MV)74/2022 | Laksmi Priya Barik @ Lakshmi Priya Barik & Anr. Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 104. | FMAT(MV)75/2022 | Uma Manna & Anr. Vs. National Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 105. | FMAT 51/2019 | Jaba Roy Vs. National Insurance Co. Ltd. | Krishanu Banik |
| 106. | FMA 188/2022 | National Insurance Co. Ltd. Vs. Gitarani Jana & Anr. | Rajesh Singh |
| 107. | FMA 374/2007 | National Insurance Co. Ltd. Vs. Fakir Mallik | Pradip Kr. Pal Chowdhuri |
| 108. | FMAT 454/2020 FMA 113/2021 | Dipak Ghosh Vs. National Insurance Co. Ltd.& Anr. | Jayanta Banerjee |
| 109. | FMAT 1219/2018 | Rafiq Alam Vs. National Insurance Co. Ltd.& Anr. | Sk. Abu Abbasuddin |
| 110. | FMA 1892/2014 | Chandana Chakraborty & Ors. Vs. National Insurance Co. Ltd. & Anr. | Sk. Abu Abbas Uddin |
| 111. | FMAT 1036/2018 | Chiranjit Ghosh Vs. National Insurance CO. Ltd. & Anr. | Jayanta Banerjee |
| 112. | FMAT 80/2012 | Sandhya Das & Ors. Vs. National I(nsurance Co. Ltd. & Anr. | Santosh Kumar Das |

BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|--------------|-------------------------------|---|-----------------------------|
| 1. | FMA 962/2019 | Bajaj Allianz Gen Insurance Co. Ltd. Vs. Mejhren Rebhan @ Tirkey & Ors. | Rajesh Singh |
| 2. | FMA 1298/2010 | Bajaj Allianz General Insurance Co. Ltd. Vs. Baby Mandal & Ors. | Paritosh Sinha |
| 3. | FMAT 1351/2013 | Bablu Das Bairagya Vs. Dibakar Mukherjee | Sattwik Bhattacharya |
| 4. | FMA 1585/2017 | Bajaj Allianz General Insurance Co. Ltd. Vs. Kohinur Bibi & Ors. | Rajesh Singh |
| 5. | FMAT 661/2017 | Bajaj Allianz General Insurance Co. Ltd. Vs. Shyamali Das & Ors. | Rajesh Singh |
| 6. | FMAT 837/2017 | Bajaj Allianz General Insurance Co. Ltd. Vs. Suman Bhawal & Anr. | Rajesh Singh |
| 7. | FMA 1900/2014 | Hayna Mandal & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr. | Saidur Rahaman |
| 8. | FMAT 230/2014 | Saran Kaur Vs. Sonali Bibi & Anr. | Debajyoti Goswami |
| 9. | FMAT 293/2019 FMA 661/2021 | Ratan Mondal Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr. | Subhankar Mondal |
| 10. | FMAT 97/2020 | Seli Bibi @ Seli & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr. | Saidur Rahaman |
| 11. | FMAT 528/2019 | Bajaj Allianz General Insurance Co. Ltd. Vs. Kalyani Raul & Ors. | Rajesh Singh |
| 12. | FMAT 1012/2019 | Ajay Kumar Shaw vs. Bajaj Allianz General Insurance Co. Ltd. | Ashique Mondal |

ORIENTAL INSURANCE CO. LTD.

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|--------------|--------------------------------------|--|--|
| 1. | FMA 1246/2012 | Minor Ishani Mukherjee Vs. Oriental insurance Co. Ltd. | Krishanu Banik |
| 2. | FMA 793/2008 | The Oriental Insurance Co. Ltd. Vs. Kamal Kumar Goswami & Ors. | Parimal Kumar Pahari |
| 3. | FMA 289/2013 | Oriental Insurance Co. Ltd. Vs. Sahajan Khatun & Ors. | Parimal Kumar Pahari |
| 4. | FMA 886/2012 With FMA 885/2012 | The Oriental Insurance Co. Ltd. Vs. Mrs. Doly Das & Ors. The Oriental Insurance Co. Ltd. Vs. Smt. Shanti Devi Prasad & Ors. | Parimal Kumar Pahari Parimal Kumar Pahari |
| 5. | FMA 199/2017 | The Oriental Insurance Co. Ltd. Vs. Laxmi Kanta Pal & Anr. | Parimal Kumar Pahari |
| 6. | FMAT 1316/2011 | Oriental Insurance Co. Ltd. Vs. Nakul Sarkar @ Makul Darkar @ Makbul | Sanjay Paul |

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| | | Sarkar & Ors. | |
| 7. | FMAT 995/2012 | Oriental Insurance Co. Ltd. Vs. Malati Dolai & Ors. | Parimal Kumar Pahari |
| 8. | FMA 1222/2007 | Oriental Insurance Co. Ltd. Vs. Altab Molla & Anr. | Parimal Kumar Pahari |
| 9. | FMA 560/2012 | Oriental Insurance Co. Ltd. Vs. Basana Biswas | Parimal Kumar Pahari |
| 10. | FMA 1246/2012 | Minor Ishani Mukherjee Vs. The Oriental Insurance Co. Ltd. & Ors. | Krishanu Banik |
| 11. | FMAT 572/2017 | Oriental Insurance Co. Ltd. Vs. Manju Hazra & Ors. | Sanjay Paul |
| 12. | FMAT(MV)27/2022 | Uma Mukherjee & Anr. Vs. Oriental Insurance Co. Ltd. | Muktokesh Das |

UNITED INDIA INSURANCE CO. LTD.

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|-------|----------------|--|----------------------|
| 1. | FMA 727/2021 | United India Insurance Co. Ltd. Vs. Aparna Mete & Ors. | Parimal Kumar Pahari |
| 2. | FMAT 576/2019 | Totan Ghosh Vs. United India Insurance Co. Ltd. & Anr. | Muktokesh Das |
| 3. | FMAT 1160/2014 | Arjina Sekh & Ors. Vs. United India Insurance Co. Ltd. | Ali Imam Shah |

RELIANCE GENERAL INSURANCE CO. LTD.

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|-------|---------------|--|----------------------|
| 1. | FMAT 452/2020 | Jaghwant Singh Vs. Jagtar Singh & Anr. | Laltu Mohan Ghosh |
| 2. | FMAT 574/2019 | Sunil Kr. Roy @ Sunil Kr. Yadav Vs. Pappu Yadav & Anr. | Laltu Mohan Ghosh |
| 3. | FMA 1200/2011 | Santona Mondal & Ors. Vs. Reliance General Insurance CO. Ltd. & Anr. | Krishanu Banik |

IFFCO TOKIO

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|-------|---------------|--|----------------------|
| 1. | FMAT 580/2018 | IFFCO Tokio General Insurance Co. Ltd. Vs. Sakina Khatoon & Ors. | Rajesh Singh |

SHRIRAM GENERAL

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|-------|--------------|---|----------------------|
| 1. | FMA 369/2021 | Paruli Roy & Anr. Vs. Shriram General Insurance Co. Ltd. & Anr. | Jayanta Mondal |

OTHERS

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|-------|---------------|--|-----------------------|
| 1. | FMAT 932/2016 | Central Reserve Police Force Vs. Lalit Kumar Mehra | Rajiv Lall |
| 2. | FA 39/2019 | Land Acquisition Collector Vs. Akshay Kumar Khamarai | S Dhar |
| 3. | FMA 189/2022 | Sk. Abdul Mujid Vs. Partha Sarathi Manna & Ors. | Soujanya Bandopadhyay |
| 4. | FMA 190/2022 | Tapan Kumar Sur Vs. Dipak Kumar Ghorai & Ors. | Soujanya Bandopadhyay |
| 5. | FMAT 75/2021 | Tarapada Mal Vs. Madan Halder & Anr. | Soujanya Bandopadhyay |

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| 6. | FMAT 176/2021 | Rocket Murmu Vs. Khairul Alam & Anr. | Soujanya Bandopadhyay |
| 7. | MAT 94/2019 | Monomoy Chakraborty Vs. D.M, Purba Mardhaman & Ors. | Amir Safique Molla |

CESC

| Sl.No | Case Number | Cause Title | Name of the Advocate |
|--------------|--------------------|--|-----------------------------|
| 1. | WPA 9019/2011 | Shams Bari & Ors. Vs. CESC Ltd. & Ors. | Adil Badr |
| 2. | WPA 9475/2005 | Basudeb Mondal Vs. CESC Ltd. | Bidyut Kumar Halder |
| 3. | WPO 94/2021 | Pearl Corporation Vs. CESC & Ors. | Tapas Dutta |